

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 372
TO BE ANSWERED ON 12.12.2018**

DEPUTING EMPLOYEES

+372. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the zone-wise details of employees in Railways who have been deputed at one place on different posts for many years along with the reasons therefor;**
- (b) the time for which a Government employee is deputed at a place along with the details of the policy of the Government in this regard; and**
- (c) whether corruption is not being encouraged by deputing an employee at a place for a long time and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): Employees in Railways working on sensitive posts are transferred periodically. In order to avoid large scale dislocation, periodical transfer can be made without involving change of residence. For categories who cannot be transferred to another place for reasons like the seniority unit being different or the office being at one location only, a change in seat is done to meet the requirements of periodical transfer. Details of employees in Railways deputed at one place on different posts for many years are being collected.

(b) & (c): As per extant policy, every Railway employee who holds sensitive post and who frequently comes into contact with public/contractors/ suppliers is required to be transferred every four years. This is strictly followed by Indian Railways.
